

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 111**  
**IB)-127/ND/2021**

**IN THE MATTER OF:**

Shivam Agrioids Pvt. Ltd.	...	Applicant
Vs.		
Shree Krishna Vanspati Industries Pvt. Ltd.	...	Respondent

**Order under Section 7 of IBC.**

**Order delivered on 20.07.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Mohit Jolly, Advocate
For the Respondent	: Mr. Prashant Kumar, Mr. Kushagra Dikshit, Advs

**ORDER**

Learned Counsel for the Applicant seeks and is granted one week time to file rejoinder.

List for hearing on **16.08.2021**.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

UPASANA